

FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET

APPLICATION NO. 237

OF 1998

Applicant(s) Shri Rabindra Chandra Paul
vs

Respondent(s) Limou et al India Govt

Advocate for Applicant(s) Mr. M. Chander
Mrs. N.D. GoswamiAdvocate for Respondent(s)
Mr. A.K. Choudhury,
Addl. C.G.S.C

Notes of the Registry	Date	Order of the Tribunal
This application is filed within time C. F. of Rs 50/- deposited vide P.O.B.D. No. 032704 dated 21-9-98	25.9.98	Mrs N.D.Goswami, learned counsel for the applicant prays for permission to withdraw this application on the ground that there are some defects in the application with liberty to submit fresh application. Heard Mr A.K.Choudhury, learned Addl.C.G.S.C for the respondents also. Prayer allowed. Application is dismissed on withdrawal

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have been filed.24.9.98
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Registration

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25/9In compliance with
the order dated 25/9/98.
25/9/98

Notes of the Registry	Date	Order of the Tribunal
<p>20.10.88</p> <p>copies of the order have been sent to the Sect. for sending the same to the L/Advocates of the parties.</p> <p>At Deemed valid D. Nos. 3056 to 3057 D, 22.10.88.</p> <p>AS.</p>		